(ख) क्या यह उस प्रयोजन में सफल रहा है ;

(ग) इस पर कितना धन व्यय किया जा रहा है ; और

(घ) इसे सुचारु रूप से तथा कुशलता-पूर्वक चलाने के लिए सरकार द्वारा क्या प्रयत्न किये जा रहे हैं ?

शिक्षा तथा युवक सेवा मंत्री (डा० बी० के० आर० वी० राव) : (क) बाल भवन और राष्ट्रीय बाल संग्रहालय, नई दिल्ली की स्थापना इन उद्देश्यों से संस्था के "संघ ज्ञापन पत्र" के अनुसार की गई थी :—

(i) मनोरंजन तथा शारीरिक कार्यकलापों के जरिये बच्चों के लिए शिक्षा सम्बन्धी सुविधाएं देना तथा सभी वर्गों तथा जातियों के बच्चों के बीच सामाजिक तथा सांस्कृतिक सम्बन्धों को बढ़ावा देना, और

(ii) दिल्ली में एक राष्ट्रीय बाल संग्रहालय की स्थापना करना तथा उसका अनुरक्षण करना और दृश्य उपकरणों के जरिये बच्चों में शिक्षा को प्रोत्साहित करने के लिए प्रशिक्षण तथा अनुसंधान के उपयुक्त कार्यक्रम चलाना और बच्चों की रचनात्मक प्रतिभा की अभिव्यंजना के लिए अवसर प्रदान करना ।

(ख) प्राप्त रिपोर्टों के अनुसार, भवन ने काफी हद तक सफलता प्राप्त की है ।

(ग) इस प्रायोजना को चलाने के लिए मंत्रालय का वार्षिक आवर्ती अनुदान प्रत्येक वर्ष भिन्न होता है । पिछले पाँच वर्षों में सम्बन्धित आँकड़े इस प्रकार हैं :—

1964-65	5,59,032 रुपये
1965-66	6,04,000 रुपये
1966-67	6,00,000 रुपये
1967-68	6,00,000 रुपये
1968-69	6,05,000 रुपये

(घ) क्योंकि बाल भवन एक बहुत ही विशिष्ट प्रकार की आवश्यकताओं और कार्य-पद्धति वाली संस्था है, इसलिये एक बोर्ड और एक कार्यकारी समिति द्वारा संचालित यह एक स्वायत्तशासी निकाय है । इसको सुचारु और भली भांति चलाने के लिए केन्द्रीय सरकार के अनेक मंत्रालयों के वरिष्ठ अधिकारी बोर्ड और कार्यकारी समिति में प्रतिनिधित्व करते हैं । संस्था की विशेष प्रशासकीय आवश्यकताओं को जब कभी भी जैसी स्थिति होती है उसके अनुसार उन्हें पूरा कर दिया जाता है । नियमित प्रशासन को सुधारने, संस्था को गति देने के लिए पिछले वर्ष सहायक निदेशक (प्रशासन) का एक विशेष पद इस दृष्टि से स्वीकृत किया गया था जिससे वह प्रशासकीय कार्यों को संभाल और प्रशासन की प्रक्रियाओं को ठीक कर दे, ताकि निदेशक इस संस्था के कार्य-कलापों की कोटि को सुधारने पर अपना ध्यान केन्द्रित कर सकें । इस संगठन के संचालन और भविष्य के सम्बन्ध में विचार करने के लिए सरकार ने एक समिति नियुक्त करने का निर्णय किया है ।

Archaeological Relics Unearthed at Lothal (Gujarat)

6151. SHRI RAM AVTAR SHARMA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that archaeological relics unearthed at Lothal in Gujarat remain unprotected due to lack of funds:

(b) whether it is also a fact that out of rupees two lakhs sanctioned for this purpose, no money has actually been given; and

(c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH): (a) No, Sir. The excavated antiquities have been kept by the excavator himself in a carefully packed and labelled condition at Baroda, while the excavated structures are suitably preserved at the site itself.

(b) and (c). As the construction of the museum building has not yet been started, no expenditure has been incurred on the work.

National Scholarships Scheme

6152. SHRI P. C. ADICHAN: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to refer to the reply given to Unstarred Question No. 2205 on the 7th March, 1969 and state:

(a) whether in Delhi and New Delhi both the National Scholarships Scheme and the Post-Matric Scholarships Scheme are operative;

(b) if so, whether the application forms prescribed for each of them are given to the students in Polytechnics in Delhi and if not the reasons therefor;

(c) how many applications were received from sons, daughters or wards of the Government employees for each of these schemes in Delhi for 1967-68 and 1968-69 and in bow many of these cases the Scholarships particularly those under the Post-Matric Scheme for students of low income groups were granted; and

(d) whether dearness allowance payable to such employees was excluded from the income in deciding the applications and, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) No, Sir. Only National Scholarships Scheme is operative.

(b) Does not arise. The procedure for the award of scholarships under the National Scholarships Scheme has been described in reply to parts (b) and (d) of Unstarred Question No 2205, answered in the Lok Sabha on 7.3.1969.

(c) Under the National Scholarships Scheme, in 1967-68, 13 applicantions were received from the wards of Government servants and all the 13 were awarded the scholarships. In 1968-69, applications from 27 were received and scholarships were awarded to 10 only.

(d) Yes, Sir.

Communal Riot in Hubli

6153. SHRI SHIVA CHANDRA JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there was a communal riot at Hubli in Mysore State on the 8th March, 1969;

(b) if so, the number of persons killed and injured therein; and

(c) whether Government plan to make a judicial enquiry into the causes of the riot and, if so, when and, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) According to information received from the State Government two persons died and three persons received injuries due to police firing. 36 persons received injuries due to stone-throwing in the riot. One Sub-Inspector of Police and nine constables also received injuries.

(c) An inquiry is being held by Sub-Divisional Officer, Dharwar. The State Government do not propose to hold an inquiry under the Commissions of Inquiry Act, 1952.

दिल्ली में इंडियन एयरलाइन्स कारपोरेशन के कर्मचारियों के लिए आवास योजना

6155. **श्री निहाल सिंह:** क्या पर्यटन तथा असैनिक उड्डयन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में इंडियन एयरलाईन्स कारपोरेशन के कर्मचारियों के लिये कोई आवास योजना है ;

(क) यदि हाँ, तो उनकी अनुमानित लागत कितनी है और उसको पूरा करने में कितना समय लगेगा ; और

(ग) यदि ऐसी कोई योजना नहीं है तो इस संबंध में इंडियन एयरलाइन्स कारपोरेशन के